

allocation of Rs. 12.90 crores under the Slum Clearance Scheme.

(b) The Government propose to watch the result of recent liberalisations in the Scheme e.g. an increase in the ceiling cost of accommodation provided under the scheme by about 10 per cent., permission to utilise the Scheme funds for Slum Improvement and construction of Night Shelters etc. before further reviewing this matter.

Kathmandu-India Highway

65. **Shri P. Venkatasubbaiah:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Kathmandu-India Highway (Tribhuvan Rajpath) was damaged by heavy rains;

(b) whether repairs have been done to make the road fit for vehicular traffic;

(c) if so, the amount spent on repairs; and

(d) how the expenditure has been shared between our Government and the Government of Nepal?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) Yes, Sir.

(c) Approximately Rs. 3 lakhs.

(d) The entire cost was met from the funds provided under India's Aid Programme in Nepal.

दिल्ली में सूती कपड़ा मिलें

६६. { श्री कछवाय :
श्री रामचन्द्र बड़े :

क्या श्रीमत् श्रीमत् रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय दिल्ली में कितनी सूती कपड़ा मिलें हैं ;

(ख) इन मिलों में कितने मजदूर काम कर रहे हैं ;

(ग) इन में से स्थायी तौर पर बहाल मजदूरों की संख्या कितनी है ; और

(घ) दिल्ली की कितनी सूती कपड़ा मिलों ने कपड़ा मजूरी बोर्ड की सिफारिश लायू कर ली हैं और उन के नाम क्या हैं ?

श्रीमत् रोजगार मंत्रालय में श्रीमत् मंत्री (श्री हाथी) : (क) चार ।

(ख) २०,४८५ ।

(ग) १३,७६६ ।

(घ) (१) दिल्ली क्लाय मिल्स, दिल्ली ।

(२) स्वतंत्र भारत मिल्स, नई दिल्ली ।

(३) बिरला काटन [स्पिनिंग एंड वीविंग मिल्स, दिल्ली

(४) भ्रजूध्या क्वाटाइल मिल्स लि०, दिल्ली ।

दिल्ली दुकान तथा संस्थान एक्ट का उल्लंघन

६७. { श्री कछवाय :
श्री बड़े :

इस श्रीमत् रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली दुकान तथा संस्थान अधिनियम का उल्लंघन करने के लिये दिल्ली के कितने दुकानदारों को पिछले तीन महीने (अप्रैल, मई और जून) में दंड दिये गये और उन से कितना जुर्माना बसूल किया गया ;

(ख) इस अधिनियम का उल्लंघन होने के क्या-क्या कारण सरकार के ध्यान में आये हैं ; और

(ग) इस की रोकथाम के लिये क्या व्यवस्था की जा रही है ?

६. श्री. जोगार मंत्रालय में भ्रम मंत्री
(श्री जयसुख लाल हाथी): (क)

	दण्डित	वसूल हुई रकम
अप्रैल, १९६२	४६७	८,८२५
मई, १९६२	२२०	१०,३३५
जून, १९६२	३६२	८,१८०

(ख) इस प्रकार के उल्लंघन होने के मुख्य कारण ये हैं :—

- (१) कानून से अनविज्ञ होना ।
- (२) ज्यादा कमाने की इच्छा और कानून की लापरवाही ।

(ग) उल्लंघनों की रोकथाम के लिये निम्नलिखित कार्यवाई की जा रही है :—

(१) व्यापारियों को इस बारे में समूचित जानकारी हो, इस के लिये कौशाल की जा रही है ।

(२) कानून को सख्ती से लागू किया जा रहा है ।

(३) मामलों को जल्द निपटाने के लिये चलते-फिरते न्यायालय कायम किये गये हैं ।

Loans for House Building

68. **Shri Kashi Ram Gupta:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the measure fixed for determining the paying capacity of persons given loans under the categories (1) Low Income Group (2) Middle Income Group;

(b) whether there is a difference in fixation of paying capacities of Central Government servants and those of others; and

(c) if so, the reasons therefor?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) and (b). House-building loans are granted upto 80 per cent. of the cost of the house (inclusive of land) sub-

ject to a maximum loan of Rs. 8,000 in the case of Low Income Group Housing Scheme (which is meant for persons whose income does not exceed Rs. 6000 per annum) and Rs. 20,000 in the case of Middle Income Group Housing Scheme (applicable to persons in the income range of Rs. 6001—15,000 per annum) irrespective of whether the applicants are Government servants or not. Within these ceilings, the State Government has the discretion to determine the actual amount of loan to be granted to an individual after taking into account all the circumstances of the case.

(c) Does not arise.

Monazite Industry in Kerala

69. **Shri P. Kunhan:** Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to the severe unemployment that has gripped the Chavara, Karunagappilly areas of the Kerala State as a result of the crisis in the Monazite industry;

(b) if so, the total number of unemployed as a result of this crisis; and

(c) what short-term and long-term measures have been taken by Government to reduce unemployment as well as to solve the crisis in the Monazite industry?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) There is no crisis in the monazite industry in Kerala State. In fact the production of monazite has increased in 1961-62 as compared to the earlier years.

(b) and (c). Do not arise.

Foreign Exchange Resources

71. **Shri Yashpal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Federation of Indian Chambers of